GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.3464TO BE ANSWERED ON THE 10TH DECEMBER, 2019

BURNING PADDY

3464. SHRI RAVNEET SINGH BITTU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government is aware that the State Government of Punjab has imposed fine on farmers for burning paddy straw under the directions of the Hon'ble Supreme Court; and
- (b) if so, whether the Centre has fined any farmer for burning paddy straw, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The Hon'ble Supreme Court of India has not issued directions regarding imposing fine on farmers for burning paddy straw. However, as per the information received from the State Government of Punjab, the State during 2019-20 has imposed Environmental Compensation in 23200 number of incidents of paddy straw burning as per the directions of National Green Tribunal.
- (b): The Central Government has not fined any farmer for burning paddy straw.
